

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1908 OF 2018**

**IN**

**DFR NO. 4178 OF 2018**

**Dated: 16<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**SEP Energy Private Limited**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Varun Pathak

Counsel for the Respondent(s) : Ms. Shruti Awasthi  
Mr. Paritosh Goel for R-2

**ORDER**

List the matter on **17.01.2019**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

Tpd/kt